



# भारत का राजपत्र The Gazette of India

सी.जी.-डी.एल.-अ.-12052026-272454  
CG-DL-E-12052026-272454

असाधारण  
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)  
PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित  
PUBLISHED BY AUTHORITY

सं. 2280]

नई दिल्ली, शुक्रवार, मई 8, 2026/वैशाख 18, 1948

No. 2280]

NEW DELHI, FRIDAY, MAY 8, 2026/VAISAKHA 18, 1948

सड़क परिवहन और राजमार्ग मंत्रालय

अधिसूचना

नई दिल्ली, 8 मई, 2026

का.आ. 2371(अ).— केन्द्रीय सरकार, राष्ट्रीय राजमार्ग अधिनियम 1956 (1956 का 48) (जिसे इसमें इसके पश्चात् उक्त अधिनियम कहा गया है) की धारा 3क की उप-धारा (1) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, यह समाधान हो जाने के पश्चात् कि तमिलनाडु राज्य के कृष्णागिरी जिले में NH948A के किमी. 134.942 से किमी. 179.969 (बेंगलुरु रिंग रोड, एनएच-948ए का होसुर-डेनकनिकोट्टई खंड) तक के भू-खण्ड के निर्माण (चौड़ीकरण/पेव्ड शोल्डर सहित 2-लेन/4-लेन का बनाना आदि), अनुरक्षण, प्रबन्धन और प्रचालन के लोक प्रयोजन के लिए वह भूमि अपेक्षित है जिसका संक्षिप्त वर्णन नीचे अनुसूची में दिया गया है, ऐसी भूमि का अर्जन करने के अपने आशय की घोषणा करती है।

कोई भी व्यक्ति, जो उक्त भूमि में हितबद्ध है, उक्त अधिनियम की धारा 3ग की उप-धारा (1) के अधीन पूर्वोक्त प्रयोजन के लिए ऐसी भूमि के उपयोग पर राजपत्र में इस अधिसूचना के प्रकाशन की तारीख से इक्कीस दिन के भीतर अपनी आपत्ति प्रकट कर सकेगा।

ऐसी प्रत्येक आपत्ति सक्षम प्राधिकारी, अर्थात् सदरोहोसुर को लिखित रूप में प्रस्तुत की जाएगी और उसमें उसके आधार अधिकथित किए जाएंगे और सक्षम प्राधिकारी, आपत्तिकर्ता को व्यक्तिगत रूप में या किसी विधिक पेशेवर द्वारा सुने जाने का अवसर देगा और ऐसी आपत्तियों की सुनवाई के पश्चात् तथा ऐसी और जाँच करने के पश्चात्, यदि कोई हो, जिसे सक्षम प्राधिकारी आवश्यक समझे, आदेश द्वारा या तो आपत्तियों को अनुज्ञात कर सकेगा या अननुज्ञात कर सकेगा।

उक्त अधिनियम की धारा 3ग की उप-धारा (2) के अधीन सक्षम प्राधिकारी द्वारा किया गया कोई भी आदेश अंतिम होगा।

इस अधिसूचना के अंतर्गत आने वाली भूमि के रेखांक और अन्य ब्यौरे सक्षम प्राधिकारी के उक्त कार्यालय में उपलब्ध हैं और उनका हितबद्ध व्यक्तियों द्वारा निरीक्षण किया जा सकता है।

### अनुसूची

तमिलनाडु राज्य के कृष्णागिरी जिले में NH948A के किमी. 134.942 से किमी. 179.969 (बेंगलुरु रिंग रोड, एनएच-948ए का होसुर-डेनकनिकोट्टई खंड) के लिए अर्जन की जाने वाली संरचना रहित अथवा संरचना सहित भूमि का संक्षिप्त विवरण।

राज्य का नाम: तमिलनाडु			जिले का नाम: कृष्णागिरी		
क्रमिक संख्या	सर्वेक्षण संख्या	भूमि का प्रकार	भूमि की प्रकृति	भूमि का क्षेत्रफल (स्थानीय इकाई)	भूमि का क्षेत्रफल (हेक्टेयर)
1	2	3	4	5	6
तालुक का नाम: होसुर					
गांव का नाम: देवरापल्ली					
1	244/1A PART	निजी	एग्रीकल्चर	1528 (वर्ग मीटर)	0.1528
गांव का नाम: अल्लूर					
2	116/1 PART	निजी	एग्रीकल्चर (ड्राय)	1510 (वर्ग मीटर)	0.151
3	256/5A PART	निजी	एग्रीकल्चर	543 (वर्ग मीटर)	0.0543
4	256/6A PART	निजी	एग्रीकल्चर	304 (वर्ग मीटर)	0.0304
5	256/9B PART	निजी	एग्रीकल्चर	480 (वर्ग मीटर)	0.048
6	257/1 PART	सरकारी	पोरमपोक्के	1285 (वर्ग मीटर)	0.1285
7	257/2A PART	निजी	एग्रीकल्चर	569 (वर्ग मीटर)	0.0569
8	258/1A2 PART	निजी	एग्रीकल्चर	715 (वर्ग मीटर)	0.0715
9	258/1D PART	निजी	एग्रीकल्चर	643 (वर्ग मीटर)	0.0643
10	272/2B1B PART	निजी	एग्रीकल्चर	240 (वर्ग मीटर)	0.024
11	272/2B2B PART	निजी	एग्रीकल्चर	151 (वर्ग मीटर)	0.0151
12	272/2B3B PART	निजी	एग्रीकल्चर	748 (वर्ग मीटर)	0.0748
13	272/3A2 PART	निजी	एग्रीकल्चर	272 (वर्ग मीटर)	0.0272
14	272/3B2 PART	निजी	एग्रीकल्चर	262 (वर्ग मीटर)	0.0262
15	272/3C2 PART	निजी	एग्रीकल्चर	332 (वर्ग मीटर)	0.0332
16	273/1A1B1A1 PART	निजी	एग्रीकल्चर	890 (वर्ग मीटर)	0.089
17	273/1A1C PART	निजी	एग्रीकल्चर	230 (वर्ग मीटर)	0.023
18	273/1A2A PART	निजी	एग्रीकल्चर (ड्राय)	100 (वर्ग मीटर)	0.01
19	273/1A3A PART	निजी	एग्रीकल्चर (ड्राय)	216 (वर्ग मीटर)	0.0216
20	273/1A3B1 PART	निजी	एग्रीकल्चर (ड्राय)	200 (वर्ग मीटर)	0.02

21	273/1B1A PART	निजी	एग्रीकल्चर	960 (वर्ग मीटर)	0.096
22	273/1B1A PART	निजी	एग्रीकल्चर	366 (वर्ग मीटर)	0.0366
23	273/1B2A PART	निजी	एग्रीकल्चर	60 (वर्ग मीटर)	0.006
24	273/1B2A PART	निजी	एग्रीकल्चर	90 (वर्ग मीटर)	0.009
25	273/4A PART	निजी	एग्रीकल्चर	861 (वर्ग मीटर)	0.0861
26	273/7A PART	निजी	एग्रीकल्चर	51 (वर्ग मीटर)	0.0051
27	276/1B1 PART	निजी	एग्रीकल्चर	30 (वर्ग मीटर)	0.003
28	276/1C1A1A1A PART	निजी	एग्रीकल्चर	60 (वर्ग मीटर)	0.006
29	276/1C2A PART	निजी	एग्रीकल्चर	80 (वर्ग मीटर)	0.008
30	276/1C3A	निजी	एग्रीकल्चर (ड्राय)	52 (वर्ग मीटर)	0.0052
31	276/2A Part	निजी	एग्रीकल्चर (ड्राय)	1560 (वर्ग मीटर)	0.156
32	276/2A PART	निजी	एग्रीकल्चर	820 (वर्ग मीटर)	0.082
33	277/1A1B1 PART	निजी	एग्रीकल्चर	115 (वर्ग मीटर)	0.0115
34	277/1A1C1A PART	निजी	एग्रीकल्चर	225 (वर्ग मीटर)	0.0225
35	277/1A1C2 PART	निजी	एग्रीकल्चर	225 (वर्ग मीटर)	0.0225
36	277/1C1 PART	निजी	एग्रीकल्चर	93 (वर्ग मीटर)	0.0093
37	277/1D1A PART	निजी	एग्रीकल्चर	347 (वर्ग मीटर)	0.0347
38	277/1D2A PART	निजी	एग्रीकल्चर	120 (वर्ग मीटर)	0.012
39	278/5A PART	निजी	एग्रीकल्चर	45 (वर्ग मीटर)	0.0045
<b>गांव का नाम: करुपल्ली</b>					
40	40/2A PART	निजी	एग्रीकल्चर	1250 (वर्ग मीटर)	0.125
41	40/2B PART	निजी	एग्रीकल्चर	1450 (वर्ग मीटर)	0.145
<b>गांव का नाम: मोरानापल्ली</b>					
42	646/1A1	निजी	एग्रीकल्चर	301 (वर्ग मीटर)	0.0301
43	646/3B1A	निजी	एग्रीकल्चर	612 (वर्ग मीटर)	0.0612
44	646/3B1B1	निजी	एग्रीकल्चर	675 (वर्ग मीटर)	0.0675
45	648/2A	निजी	एग्रीकल्चर (ड्राय)	506 (वर्ग मीटर)	0.0506
46	649/2A	निजी	एग्रीकल्चर	328 (वर्ग मीटर)	0.0328
47	652/2B	निजी	एग्रीकल्चर	36 (वर्ग मीटर)	0.0036
48	652/3A2	निजी	एग्रीकल्चर (ड्राय)	197 (वर्ग मीटर)	0.0197
49	653/3B	निजी	एग्रीकल्चर	16 (वर्ग मीटर)	0.0016
50	653/3C1 PART	निजी	एग्रीकल्चर	286 (वर्ग मीटर)	0.0286

51	654/1A1 PART	निजी	एग्रीकल्चर	417 (वर्ग मीटर)	0.0417
52	654/2A PART	निजी	एग्रीकल्चर	160 (वर्ग मीटर)	0.016
53	655/1 PART	सरकारी	एग्रीकल्चर (गवर्नमेंट)	2486 (वर्ग मीटर)	0.2486
54	656/1A1A1 PART	निजी	एग्रीकल्चर	72 (वर्ग मीटर)	0.0072
55	656/1A1C PART	निजी	एग्रीकल्चर	324 (वर्ग मीटर)	0.0324
56	656/1A2A1	निजी	एग्रीकल्चर	31 (वर्ग मीटर)	0.0031
57	656/3A PART	निजी	एग्रीकल्चर (ड्राय)	379 (वर्ग मीटर)	0.0379
58	656/4A PART	निजी	एग्रीकल्चर	286 (वर्ग मीटर)	0.0286
59	659/2A1A2	निजी	एग्रीकल्चर	56 (वर्ग मीटर)	0.0056
60	659/2A1A3	निजी	एग्रीकल्चर	206 (वर्ग मीटर)	0.0206
61	662/2B2	निजी	रेसिडेंशियल	50 (वर्ग मीटर)	0.005
62	681/1 PART	सरकारी	पीडबल्यूडी चैनल	20 (वर्ग मीटर)	0.002
63	681/2A1A1 PART	निजी	एग्रीकल्चर	1555 (वर्ग मीटर)	0.1555
64	682/3A1 PART	निजी	एग्रीकल्चर	423 (वर्ग मीटर)	0.0423
65	754/1A1 PART	निजी	एग्रीकल्चर	26 (वर्ग मीटर)	0.0026
66	754/1B1 PART	निजी	एग्रीकल्चर	600 (वर्ग मीटर)	0.06
67	754/3F1 PART	निजी	एग्रीकल्चर	230 (वर्ग मीटर)	0.023
68	757/1A PART	निजी	एग्रीकल्चर	544 (वर्ग मीटर)	0.0544
69	757/2A PART	निजी	एग्रीकल्चर	102 (वर्ग मीटर)	0.0102
70	758/2B2 PART	निजी	एग्रीकल्चर	180 (वर्ग मीटर)	0.018
71	759/1A2A1 PART	निजी	एग्रीकल्चर (ड्राय)	72 (वर्ग मीटर)	0.0072
72	759/1D1 PART	निजी	एग्रीकल्चर	6 (वर्ग मीटर)	0.0006
73	759/1G2A2 PART	निजी	एग्रीकल्चर	250 (वर्ग मीटर)	0.025
74	759/1G2B1 PART	निजी	एग्रीकल्चर	510 (वर्ग मीटर)	0.051
75	759/1G2C1 PART	निजी	एग्रीकल्चर	454 (वर्ग मीटर)	0.0454
76	759/1H PART	निजी	एग्रीकल्चर	15 (वर्ग मीटर)	0.0015
77	759/1I1 PART	निजी	एग्रीकल्चर	54 (वर्ग मीटर)	0.0054
78	761/3B PART	निजी	एग्रीकल्चर	220 (वर्ग मीटर)	0.022
79	769/1A PART	निजी	एग्रीकल्चर	21 (वर्ग मीटर)	0.0021
80	769/2A PART	निजी	एग्रीकल्चर (ड्राय)	545 (वर्ग मीटर)	0.0545
81	769/5B2 PART	निजी	एग्रीकल्चर	22 (वर्ग मीटर)	0.0022
82	769/6A PART	निजी	एग्रीकल्चर	617 (वर्ग मीटर)	0.0617

83	771/1A	निजी	एग्रीकल्चर	105 (वर्ग मीटर)	0.0105
84	771/9	सरकारी	गवर्नमेंट पोरामपोक्के (पोराम्बोके)	66 (वर्ग मीटर)	0.0066
85	777/3A	निजी	एग्रीकल्चर	15 (वर्ग मीटर)	0.0015
86	777/5A PART	निजी	एग्रीकल्चर	262 (वर्ग मीटर)	0.0262
87	777/6A PART	निजी	एग्रीकल्चर	220 (वर्ग मीटर)	0.022
<b>गांव का नाम: थोरापल्ली अग्रहारम</b>					
88	377/3A1C PART	निजी	एग्रीकल्चर	28 (वर्ग मीटर)	0.0028
89	380/1A1A2 PART	निजी	एग्रीकल्चर	186 (वर्ग मीटर)	0.0186
90	380/2A2 Part	निजी	एग्रीकल्चर	122 (वर्ग मीटर)	0.0122
91	384/2A1C PART	निजी	एग्रीकल्चर	48 (वर्ग मीटर)	0.0048
92	384/3A1 part	निजी	एग्रीकल्चर	365 (वर्ग मीटर)	0.0365
93	384/3B1 PART	निजी	एग्रीकल्चर	183 (वर्ग मीटर)	0.0183
94	384/3C2A PART	निजी	एग्रीकल्चर	140 (वर्ग मीटर)	0.014
95	385/11 PART	निजी	एग्रीकल्चर	10 (वर्ग मीटर)	0.001
96	385/3A PART	निजी	एग्रीकल्चर	197 (वर्ग मीटर)	0.0197
97	385/4A PART	निजी	एग्रीकल्चर	277 (वर्ग मीटर)	0.0277
98	385/6A	सरकारी		50 (वर्ग मीटर)	0.005
99	385/8B	निजी	एग्रीकल्चर (ड्राय)	441 (वर्ग मीटर)	0.0441
100	385/9 PART	निजी	एग्रीकल्चर	16 (वर्ग मीटर)	0.0016
101	387/1A1	निजी	एग्रीकल्चर (ड्राय)	345 (वर्ग मीटर)	0.0345
102	387/2A1 PART	निजी	एग्रीकल्चर	40 (वर्ग मीटर)	0.004
103	387/3A1B PART	निजी	एग्रीकल्चर (ड्राय)	1122 (वर्ग मीटर)	0.1122
104	417/3A PART	निजी	एग्रीकल्चर	163 (वर्ग मीटर)	0.0163
105	417/4B1 PART	निजी	एग्रीकल्चर	135 (वर्ग मीटर)	0.0135
106	417/4B2A PART	निजी	एग्रीकल्चर	675 (वर्ग मीटर)	0.0675
107	417/4B3A PART	निजी	एग्रीकल्चर	472 (वर्ग मीटर)	0.0472
108	417/4B4A PART	निजी	एग्रीकल्चर	189 (वर्ग मीटर)	0.0189
109	418/1 PART	सरकारी	पोराम्बोके (वैरी पोराम्बोके)	778 (वर्ग मीटर)	0.0778
110	419/1 PART	सरकारी	पोराम्पोक रुरल रोड (पोराम्बोके)	65 (वर्ग मीटर)	0.0065
111	419/4B2C1 PART	निजी	एग्रीकल्चर	30 (वर्ग मीटर)	0.003
112	419/4C1B1 PART	निजी	एग्रीकल्चर	181 (वर्ग मीटर)	0.0181

113	419/4C2B1 PART	निजी	एग्रीकल्चर	206 (वर्ग मीटर)	0.0206
114	419/8A PART	निजी	एग्रीकल्चर	723 (वर्ग मीटर)	0.0723
115	424/1A1A1 PART	निजी	एग्रीकल्चर	1327 (वर्ग मीटर)	0.1327
116	424/1A1B2 PART	निजी	एग्रीकल्चर	111 (वर्ग मीटर)	0.0111
117	424/1A2A2 PART	निजी	एग्रीकल्चर	413 (वर्ग मीटर)	0.0413
118	424/1B2 PART	निजी	एग्रीकल्चर	236 (वर्ग मीटर)	0.0236
119	424/2A2 PART	निजी	एग्रीकल्चर	90 (वर्ग मीटर)	0.009
120	455/2A1A3 PART	निजी	एग्रीकल्चर	538 (वर्ग मीटर)	0.0538
121	482/1B PART	निजी	एग्रीकल्चर	714 (वर्ग मीटर)	0.0714
<b>गांव का नाम: अत्तूर (ह/ओ पदुथेपालली)</b>					
122	72/1A PART	निजी	एग्रीकल्चर	210 (वर्ग मीटर)	0.021
123	72/1B1 PART	निजी	एग्रीकल्चर	185 (वर्ग मीटर)	0.0185
124	73/1A PART	निजी	एग्रीकल्चर	350 (वर्ग मीटर)	0.035
125	73/2A PART	निजी	एग्रीकल्चर	1450 (वर्ग मीटर)	0.145
<b>गांव का नाम: स. मुथुगनापल्ली</b>					
126	53/1A part	निजी	एग्रीकल्चर (ड्राय)	306 (वर्ग मीटर)	0.0306
127	53/2A PART	निजी	एग्रीकल्चर (ड्राय)	204 (वर्ग मीटर)	0.0204
128	53/3A PART	निजी	एग्रीकल्चर (ड्राय)	1053 (वर्ग मीटर)	0.1053
129	57	सरकारी	पोराम्बोके स्टेट हाइवेज रोड	7750 (वर्ग मीटर)	0.775
130	61/1A2 PART	निजी	एग्रीकल्चर	538 (वर्ग मीटर)	0.0538
131	61/1B2 PART	निजी	एग्रीकल्चर	340 (वर्ग मीटर)	0.034
<b>Total</b>					<b>5.7638</b>

[फा. सं. REGD. NO. D. L.-33004/99/3A]

शेख अमीनखान, निदेशक

**MINISTRY OF ROAD TRANSPORT AND HIGHWAYS****NOTIFICATION**

New Delhi, the 8th May, 2026

**S.O. 2371(E).**—In exercise of powers conferred by sub-section (1) of section 3A of the National Highways Act, 1956 (48 of 1956) (hereinafter referred to as the said Act), the Central Government, after being satisfied that for the public purpose, the land, the brief description of which is given in the Schedule below, is required for building (widening/two lane with paved shoulder/four laning etc.), maintenance, management and operation of NH948A in the stretch of land from Km. 134.942 to Km. 179.969 (Bengaluru Ring Road, Hosur-Denkanikottai section of NH-948A) in the district of KRISHNAGIRI in the state of TAMIL NADU, hereby declares its intention to acquire such land.

Any person interested in the said land may, within twenty-one days from the date of publication of this notification in the Official Gazette, object to the use of such land for the aforesaid purpose under sub-section(1) of section 3C of the said Act.

Every such objection shall be made to the Competent Authority, namely, SDROHosur in writing and shall set out the grounds thereof and the Competent Authority shall give the objector an opportunity of being heard, either in person or by a legal practitioner, and may, after hearing all such objections and after making such further enquiry, if any, as the Competent Authority thinks necessary, by order, either allow or disallow the objections.

Any order made by the Competent Authority under sub-section (2) of section 3C of the said Act shall be final.

The land plans and other details of the land to be acquired under their notification are available and can be inspected by the interested person at the aforesaid office of the Competent Authority.

### SCHEDULE

**Brief Description of the land to be acquired with or without structures falling NH948A in the stretch of land from Km. 134.942 to Km. 179.969 (Bengaluru Ring Road, Hosur-Denkanikottai section of NH-948A) in the district of KRISHNAGIRI in the state of TAMIL NADU.**

State: TAMIL NADU			District: KRISHNAGIRI		
Sl. No.	Survey/Plot Number	Type of Land	Nature of Land	Area (in Local Unit)	Area (in Hectares)
1	2	3	4	5	6
<b>Taluk: Hosur</b>					
<b>Village: Deverapalli</b>					
1	244/1A PART	Private	Agriculture (Dry)	1528 (Square Meter)	0.1528
<b>Village: Allur</b>					
2	116/1 PART	Private	Agriculture (Dry)	1510 (Square Meter)	0.151
3	256/5A PART	Private	Agriculture (Dry)	543 (Square Meter)	0.0543
4	256/6A PART	Private	Agriculture (Dry)	304 (Square Meter)	0.0304
5	256/9B PART	Private	Agriculture (Dry)	480 (Square Meter)	0.048
6	257/1 PART	Government	PORAMPOKKE	1285 (Square Meter)	0.1285
7	257/2A PART	Private	Agriculture (Dry)	569 (Square Meter)	0.0569
8	258/1A2 PART	Private	Agriculture (Dry)	715 (Square Meter)	0.0715
9	258/1D PART	Private	Agriculture (Dry)	643 (Square Meter)	0.0643
10	272/2B1B PART	Private	Agriculture (Dry)	240 (Square Meter)	0.024
11	272/2B2B PART	Private	Agriculture (Dry)	151 (Square Meter)	0.0151
12	272/2B3B PART	Private	Agriculture (Dry)	748 (Square Meter)	0.0748
13	272/3A2 PART	Private	Agriculture (Dry)	272 (Square Meter)	0.0272
14	272/3B2 PART	Private	Agriculture (Dry)	262 (Square Meter)	0.0262
15	272/3C2 PART	Private	Agriculture (Dry)	332 (Square Meter)	0.0332
16	273/1A1B1A1 PART	Private	Agriculture (Dry)	890 (Square Meter)	0.089
17	273/1A1C PART	Private	Agriculture (Dry)	230 (Square Meter)	0.023
18	273/1A2A PART	Private	Agriculture (Dry)	100 (Square Meter)	0.01
19	273/1A3A PART	Private	Agriculture (Dry)	216 (Square Meter)	0.0216
20	273/1A3B1 PART	Private	Agriculture (Dry)	200 (Square Meter)	0.02
21	273/1B1A PART	Private	Agriculture (Dry)	960 (Square Meter)	0.096
22	273/1B1A PART	Private	Agriculture (Dry)	366 (Square Meter)	0.0366
23	273/1B2A PART	Private	Agriculture (Dry)	60 (Square Meter)	0.006

24	273/1B2A PART	Private	Agriculture (Dry)	90 (Square Meter)	0.009
25	273/4A PART	Private	Agriculture (Dry)	861 (Square Meter)	0.0861
26	273/7A PART	Private	Agriculture (Dry)	51 (Square Meter)	0.0051
27	276/1B1 PART	Private	Agriculture (Dry)	30 (Square Meter)	0.003
28	276/1C1A1A1A PART	Private	Agriculture (Dry)	60 (Square Meter)	0.006
29	276/1C2A PART	Private	Agriculture (Dry)	80 (Square Meter)	0.008
30	276/1C3A	Private	Agriculture (Dry)	52 (Square Meter)	0.0052
31	276/2A Part	Private	Agriculture (Dry)	1560 (Square Meter)	0.156
32	276/2A PART	Private	Agriculture (Dry)	820 (Square Meter)	0.082
33	277/1A1B1 PART	Private	Agriculture (Dry)	115 (Square Meter)	0.0115
34	277/1A1C1A PART	Private	Agriculture (Dry)	225 (Square Meter)	0.0225
35	277/1A1C2 PART	Private	Agriculture (Dry)	225 (Square Meter)	0.0225
36	277/1C1 PART	Private	Agriculture (Dry)	93 (Square Meter)	0.0093
37	277/1D1A PART	Private	Agriculture (Dry)	347 (Square Meter)	0.0347
38	277/1D2A PART	Private	Agriculture (Dry)	120 (Square Meter)	0.012
39	278/5A PART	Private	Agriculture (Dry)	45 (Square Meter)	0.0045
<b>Village: Karupalli</b>					
40	40/2A PART	Private	Agriculture (Dry)	1250 (Square Meter)	0.125
41	40/2B PART	Private	Agriculture (Dry)	1450 (Square Meter)	0.145
<b>Village: Moranappalli</b>					
42	646/1A1	Private	Agriculture (Dry)	301 (Square Meter)	0.0301
43	646/3B1A	Private	Agriculture (Dry)	612 (Square Meter)	0.0612
44	646/3B1B1	Private	Agriculture (Dry)	675 (Square Meter)	0.0675
45	648/2A	Private	Agriculture (Dry)	506 (Square Meter)	0.0506
46	649/2A	Private	Agriculture (Dry)	328 (Square Meter)	0.0328
47	652/2B	Private	Agriculture (Dry)	36 (Square Meter)	0.0036
48	652/3A2	Private	Agriculture (Dry)	197 (Square Meter)	0.0197
49	653/3B	Private	Agriculture (Dry)	16 (Square Meter)	0.0016
50	653/3C1 PART	Private	Agriculture (Dry)	286 (Square Meter)	0.0286
51	654/1A1 PART	Private	Agriculture (Dry)	417 (Square Meter)	0.0417
52	654/2A PART	Private	Agriculture (Dry)	160 (Square Meter)	0.016
53	655/1 PART	Government	PORAMPOKKE	2486 (Square Meter)	0.2486
54	656/1A1A1 PART	Private	Agriculture (Dry)	72 (Square Meter)	0.0072
55	656/1A1C PART	Private	Agriculture (Dry)	324 (Square Meter)	0.0324
56	656/1A2A1	Private	Agriculture (Dry)	31 (Square Meter)	0.0031
57	656/3A PART	Private	Agriculture (Dry)	379 (Square Meter)	0.0379
58	656/4A PART	Private	Agriculture (Dry)	286 (Square Meter)	0.0286
59	659/2A1A2	Private	Agriculture (Dry)	56 (Square Meter)	0.0056
60	659/2A1A3	Private	Agriculture (Dry)	206 (Square Meter)	0.0206
61	662/2B2	Private	Residential (Dry)	50 (Square Meter)	0.005
62	681/1 PART	Government	PWD CHANNEL	20 (Square Meter)	0.002
63	681/2A1A1 PART	Private	Agriculture (Dry)	1555 (Square Meter)	0.1555
64	682/3A1 PART	Private	Agriculture (Dry)	423 (Square Meter)	0.0423

65	754/1A1 PART	Private	Agriculture (Dry)	26 (Square Meter)	0.0026
66	754/1B1 PART	Private	Agriculture (Dry)	600 (Square Meter)	0.06
67	754/3F1 PART	Private	Agriculture (Dry)	230 (Square Meter)	0.023
68	757/1A PART	Private	Agriculture (Dry)	544 (Square Meter)	0.0544
69	757/2A PART	Private	Agriculture (Dry)	102 (Square Meter)	0.0102
70	758/2B2 PART	Private	Agriculture (Dry)	180 (Square Meter)	0.018
71	759/1A2A1 PART	Private	Agriculture (Dry)	72 (Square Meter)	0.0072
72	759/1D1 PART	Private	Agriculture (Dry)	6 (Square Meter)	0.0006
73	759/1G2A2 PART	Private	Agriculture (Dry)	250 (Square Meter)	0.025
74	759/1G2B1 PART	Private	Agriculture (Dry)	510 (Square Meter)	0.051
75	759/1G2C1 PART	Private	Agriculture (Dry)	454 (Square Meter)	0.0454
76	759/1H PART	Private	Agriculture (Dry)	15 (Square Meter)	0.0015
77	759/1I1 PART	Private	Agriculture (Dry)	54 (Square Meter)	0.0054
78	761/3B PART	Private	Agriculture (Dry)	220 (Square Meter)	0.022
79	769/1A PART	Private	Agriculture (Dry)	21 (Square Meter)	0.0021
80	769/2A PART	Private	Agriculture (Dry)	545 (Square Meter)	0.0545
81	769/5B2 PART	Private	Agriculture (Dry)	22 (Square Meter)	0.0022
82	769/6A PART	Private	Agriculture (Dry)	617 (Square Meter)	0.0617
83	771/1A	Private	Agriculture (Dry)	105 (Square Meter)	0.0105
84	771/9	Government	GOVERNMENT PORAMPOKKE (Poramboke)	66 (Square Meter)	0.0066
85	777/3A	Private	Agriculture (Dry)	15 (Square Meter)	0.0015
86	777/5A PART	Private	Agriculture (Dry)	262 (Square Meter)	0.0262
87	777/6A PART	Private	Agriculture (Dry)	220 (Square Meter)	0.022
<b>Village: Thorapalli Agraharam</b>					
88	377/3A1C PART	Private	Agriculture (Dry)	28 (Square Meter)	0.0028
89	380/1A1A2 PART	Private	Agriculture (Dry)	186 (Square Meter)	0.0186
90	380/2A2 Part	Private	Agriculture (Dry)	122 (Square Meter)	0.0122
91	384/2A1C PART	Private	Agriculture (Dry)	48 (Square Meter)	0.0048
92	384/3A1 part	Private	Agriculture (Dry)	365 (Square Meter)	0.0365
93	384/3B1 PART	Private	Agriculture (Dry)	183 (Square Meter)	0.0183
94	384/3C2A PART	Private	Agriculture (Dry)	140 (Square Meter)	0.014
95	385/11 PART	Private	Agriculture (Dry)	10 (Square Meter)	0.001
96	385/3A PART	Private	Agriculture (Dry)	197 (Square Meter)	0.0197
97	385/4A PART	Private	Agriculture (Dry)	277 (Square Meter)	0.0277
98	385/6A	Government	PORAMBOKE STATE HIGHWAYS ROAD	50 (Square Meter)	0.005
99	385/8B	Private	Agriculture (Dry)	441 (Square Meter)	0.0441
100	385/9 PART	Private	Agriculture (Dry)	16 (Square Meter)	0.0016
101	387/1A1	Private	Agriculture (Dry)	345 (Square Meter)	0.0345
102	387/2A1 PART	Private	Agriculture (Dry)	40 (Square Meter)	0.004
103	387/3A1B PART	Private	Agriculture (Dry)	1122 (Square Meter)	0.1122
104	417/3A PART	Private	Agriculture (Dry)	163 (Square Meter)	0.0163
105	417/4B1 PART	Private	Agriculture (Dry)	135 (Square Meter)	0.0135
106	417/4B2A PART	Private	Agriculture (Dry)	675 (Square Meter)	0.0675

107	417/4B3A PART	Private	Agriculture (Dry)	472 (Square Meter)	0.0472
108	417/4B4A PART	Private	Agriculture (Dry)	189 (Square Meter)	0.0189
109	418/1 PART	Government	Poramboke (Vari Poramboke)	778 (Square Meter)	0.0778
110	419/1 PART	Government	PORAMPOKE RURAL ROAD (Poramboke)	65 (Square Meter)	0.0065
111	419/4B2C1 PART	Private	Agriculture (Dry)	30 (Square Meter)	0.003
112	419/4C1B1 PART	Private	Agriculture (Dry)	181 (Square Meter)	0.0181
113	419/4C2B1 PART	Private	Agriculture (Dry)	206 (Square Meter)	0.0206
114	419/8A PART	Private	Agriculture (Dry)	723 (Square Meter)	0.0723
115	424/1A1A1 PART	Private	Agriculture (Dry)	1327 (Square Meter)	0.1327
116	424/1A1B2 PART	Private	Agriculture (Dry)	111 (Square Meter)	0.0111
117	424/1A2A2 PART	Private	Agriculture (Dry)	413 (Square Meter)	0.0413
118	424/1B2 PART	Private	Agriculture (Dry)	236 (Square Meter)	0.0236
119	424/2A2 PART	Private	Agriculture (Dry)	90 (Square Meter)	0.009
120	455/2A1A3 PART	Private	Agriculture (Dry)	538 (Square Meter)	0.0538
121	482/1B PART	Private	Agriculture (Dry)	714 (Square Meter)	0.0714
<b>Village: Attur (H/o Paduthepalli)</b>					
122	72/1A PART	Private	Agriculture (Dry)	210 (Square Meter)	0.021
123	72/1B1 PART	Private	Agriculture (Dry)	185 (Square Meter)	0.0185
124	73/1A PART	Private	Agriculture (Dry)	350 (Square Meter)	0.035
125	73/2A PART	Private	Agriculture (Dry)	1450 (Square Meter)	0.145
<b>Village: S.Muthuganapalli</b>					
126	53/1A part	Private	Agriculture (Dry)	306 (Square Meter)	0.0306
127	53/2A PART	Private	Agriculture (Dry)	204 (Square Meter)	0.0204
128	53/3A PART	Private	Agriculture (Dry)	1053 (Square Meter)	0.1053
129	57	Government	PORAMBOKE STATE HIGHWAYS ROAD	7750 (Square Meter)	0.775
130	61/1A2 PART	Private	Agriculture (Dry)	538 (Square Meter)	0.0538
131	61/1B2 PART	Private	Agriculture (Dry)	340 (Square Meter)	0.034
<b>Total</b>					<b>5.7638</b>

[F. No. REGD. NO. D. L.-33004/99/3A]

SHAIKH AMINKHAN, Director